

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:218
ANSWERED ON:12.03.2013
MINING LEASE FOR COAL AND LIGNITE BLOCKS
Deshmukh Shri K. D.;Scindia Smt. Yashodhara Rajee

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received proposals from various States for sanctioning Prospecting Licenses (PL)/Mining Leases (ML) of the sanctioned coal and lignite blocks;
- (b) if so, the details of such proposals received, sanctioned and still pending with the Government along with the reasons for their pendency during the last three years and the current year;
- (c) whether the Government proposes to constitute any forum/mechanism for better coordination between the Centre and the States to resolve the issue relating to coal and lignite resources;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the alternative measures taken by the Government in this regard?

Answer

MINISTER OF COAL (SHRI SRI PRAKASH JAISWAL)

- (a) to (e): A Statement is laid on the Table of the House.